

पूर्वी नीमाड़ (खंडवा) जिला :

बिभागीय उप-डाकघर

1. आनन्दनगर खंडवा
2. बीर
3. बुर्हानपुर
4. बुर्हानपुर सिटी
5. बुर्हान राजपुरा
6. बुर्हानपुर आर० एस०
7. छेगांव माखन
8. घासपुरा खंडवा
9. हरसूद पी०सी०ओ०
10. इच्छापुर
11. खंडवा-रतागढ़
12. मुंडी सी० ओ०
13. नेपालनगर पी०सी०ओ०
14. नेपालनगर मजदूर कैम्प
15. नीमाड़ खेड़ी
16. पंधाना
17. शाहवाजार बुर्हानपुर
18. शाहपुर (नीमाड़)
19. टंगोर कालोनी, खंडवा
20. इतवारा बुर्हानपुर
21. महाजनपेठ बुर्हानपुर
22. गणेश तलाई खंडवा
23. जासवाड़ी ।

अतिरिक्त बिभागीय उप डाकघर :

1. पाडवा खंडवा

मध्यप्रदेश के होशंगाबाद तथा ईस्ट नीमाड़ जिलों में डाक का बांटा जाना

4845. श्री गं० च० दीक्षित : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि होशंगाबाद तथा ईस्ट नीमाड़ जिलों के उन कस्बों के नाम क्या हैं ? जिन में दिन में एक से अधिक बार डाक के बांटे जाने की व्यवस्था है ?

सूचना तथा प्रसारण मंत्रालय और संचार बिभाग में राज्य मंत्री (श्री शेर सिंह) : होशंगाबाद तथा पूर्वी नीमाड़ जिलों में जिन

कस्बों में दिन में एक से अधिक बार डाक बांटी जाती है, उनके नाम इस प्रकार हैं—

होशंगाबाद (13 कस्बे)

होशंगाबाद, बवाई, बानपुरा, बानखेरी, हरदा, इटारसी, खिड़कियां आर० एस०, मकरी, पंचमढ़ी, पीपरिया, स्योनी मात्वा, सोहागपुर, टिमरनी, ।

पूर्वी नीमाड़ (7 कस्बे)

बीर, बुर्हानपुर, हरसूद, इच्छापुर, खंडवा, नेपालनगर, शाहपुर (नीमाड़) ।

Report of Committee on the Working of Co-operatives

4846. SHRI DHANDAPANI:

SHRI N. R. LASKAR :

SHRI SAMINATHAN :

SHRI GHENGALRAYA NAIDU :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a six-member Committee under the chairmanship of Shri S. K. Dey was appointed by Government to see the working of co-operatives in India;

(b) if so whether Government have examined the report;

(c) how many recommendations have been accepted; and

(d) the steps taken to implement them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING): (a) No such committee was appointed by the Government of India.

(b) to (d). Do not arise.

Tractors Alloted to J & K State and sold in Punjab in Black Market

4847. SHRI DHANDAPANI:

SHRI N. R. LASKAR :

SHRI SAMINATHAN :

SHRI CHENGALRAYA NAIDU :

DR. SUSHILA NAYAR:

SHRI S. M. KRISHNA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that tractors alloted by the Union Government to

Jammu and Kashmir State, have been sold in the black market in Punjab;

(b) if so, whether Government have enquired into the allegations; and

(c) what action has been taken against the persons held responsible?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No such complaint has come to the notice of Government.

(b) and (c). Do not arise.

Code of Conduct for Broadcast by State Authorities

4848. SHRI DHANDAPANI:

SHRI N. R. LASKAR:

SHRI CHENGALRAYA NAIDU:

SHRI RABI RAY:

SHRI N. SHIVAPPA:

SHRI DEVEN SEN:

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have agreed and approved of a code of conduct, governing relations between the Centre and the State authorities;

(b) if so, whether Governments too have approved of this scheme; and

(c) the main features of this code of conduct?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No, Sir. However, a Code of Conduct governing broadcasts over All India Radio has been drawn up in consultation with the States.

(b) and (c). The Code seeks to regulate the standard of broadcasts by individuals over All India Radio as also the procedure to be followed in resolving disputes as to its interpretation.

Agreement under World Food Programme to Augment supply of Processed Milk in Four Cities

4849. SHRI DHANDAPANI:

SHRI N. R. LASKAR:

SHRI SAMINATHAN:

SHRI CHENGALRAYA NAIDU:

SHRI RAGHUBIR SINGH SHASTRI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Union Government have signed an agreement with the World Food Programme Executive Director for a \$56 million dairy project for augmenting the supply of processed milk in four cities in India;

(b) if so, the main features of this agreement; and

(c) how far the project will increase the milk supply in the four cities?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes.

(b) In response to a project request made by India, the World Food Programme authorities have agreed to supply, free of cost, during the next five years, in a phased programme, 1,26,000 tonnes of skimmed milk powder and 42,000 tonnes of butter oil at the international valuation of about Rs. 42 crores. These commodities, when recombined into liquid milk, will generate funds worth about Rs. 95.40 crores. These generated funds will be utilised for expanding the milk processing facilities of the four Public Sector dairies in Bombay, Calcutta, Delhi and Madras and for increasing the milk production and procurement in the rural milk shed areas of the four metropolitan cities located in ten States of Andhra Pradesh, Bihar, Gujarat, Haryana, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal and Union Territory of Delhi, which will be done through improved breeding, feeding and management of milch animals. As a result the indigenous production of milk in the milk-shed areas of these cities will be stepped up so that by the time the supply of imported skimmed milk